

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 520/2017  
O.A. No. 1814/2015

New Delhi, this the 11<sup>th</sup> day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ashish Kumar,  
S/o Shri Chandrahash,  
R/o V & PO Beejwad – Chouhan,  
Tehsil Mundwar, Dist. Alwar,  
Rajasthan-301401  
Aged about 30 years.

.. Petitioner

(By Advocate : Shri Ajesh Luthra)

Versus

1. Shri Amulya Patnaik,  
Commissioner of Police,  
PHQ, MSO Building,  
I.P. Estate, New Delhi.
2. Dr. Joy N. Tirkey,  
Deputy Commissioner of Police,  
(Recruitment Cell),  
New Police Lines,  
Kingsway Camp, Delhi.
3. Dr. Joy N. Tirkey,  
Additional Deputy Commissioner of Police,  
(Recruitment Cell),  
New Police Lines,  
Kingsway Camp, Delhi. .. Respondents

(By Advocate: Shri K.M. Singh)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. Since the petitioner was declared unfit by the Appellate Medical Examination, nothing survives in the CP. Accordingly, the same is closed and notices are discharged. No costs.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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